

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH**  
**COURT-IV**

6. IA(IBC)(LIQ.)/ 64(MB)2024  
IN  
C.P. (IB)/178(MB)2022

CORAM:

MS. ANU JAGMOHAN SINGH  
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI  
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **10.07.2024**

Name of the Party: Arkcom Telecommunications  
Private Limited

Section 10, 33(1) (b) (i) to (iii) r/w 33(3) of Insolvency and Bankruptcy Code,  
2016

---

**ORDER**

1. Adv. Rashi Gupta a/w Adv. Amit Kumar for the Applicant present through virtual mode.  
**IA-64/2024**
2. At the request of Counsel, the matter is adjourned to **06.08.2024** for further consideration.

Sd/-

**ANU JAGMOHAN SINGH**  
**Member (Technical)**

/Dubey/

Sd/-

**KISHORE VEMULAPALLI**  
**Member (Judicial)**